Office Memorandum

New Delhi, dated the 10.06.2019

Subject:- Weekly Report in respect of important developments in CBIC for the week – 03.06.2019 to 07.06.2019 - reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 03.06.2019 to 07.06.2019.

1. Administrative Changes:-
   - Order regarding appointment of Shri Dipakbhai Chimanbhai Sala, IRS (C&CE) officer as Deputy Development Commissioner in Kandla SEZ under Department of Commerce, has been issued vide Office Order No. 73/2019 dated 04.06.2019.
   - Order regarding posting of IRS(C&CE) officers with Directorate General of Vigilance on loan basis, has been issued vide Office Order No. 74/2019 dated 04.06.2019.

2. Any Circular/Instruction:-
   - Circular No. 13/2019-Cus-IV(N.T.) dated 03.06.2019 issued for implementation of PGA e-SANCHIT paperless processing under SWIFT uploading.
   - Circular No. 14/2019-Cus-IV(N.T.) dated 03.06.2019 issued for Simplified auto of beneficiaries (IEC holders) on ICEGATE.
   - Circular No. 15/2019-Cus-IV(N.T.) dated 07.06.2019 issued for forwarding of samples for testing sampling in outside Laboratories.

(Vikas)
OSD (CX.9)

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV )
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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